

**Central Administrative Tribunal  
Madras Bench**

**OA 310/01180/2018**

**Dated Wednesday the 31<sup>st</sup> day of July Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member (J)  
&  
Hon'ble Mr. T. Jacob, Member (A)**

S. Varadarajan  
No. CT 2, Porkudam Apartments  
Bye Pass Road  
Madurai – 625 016. .. Applicant

By Advocate **M/s. R. Subramanian**

**Vs.**

1. Union of India  
Represented by the General Manager  
Southern Railway  
Chennai.

2. The Chief Personnel Officer  
Southern Railway  
Chennai.

3. The Divisional Railway Manager  
Southern Railway  
Madurai.

4. The Divisional Personnel Officer  
Southern Railway  
Madurai. ... Respondents

By Advocate **Mr. D. Hariprasad**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No representation for the applicant. Learned counsel for the respondents present and he is ready to argue the matter. It is seen that the applicant was not present even on previous occasion i.e. on 22.07.2019. Accordingly the matter was posted under the caption 'For Dismissal' to this day. Even today neither the applicant nor the counsel for the applicant is present. It seems that the applicant is not interested in prosecuting the case. Accordingly the OA is dismissed for default.

(T. Jacob)  
Member (A)

AS

31.07.2019

(P. Madhavan)  
Member(J)